

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P. (S) No. 995 of 2020**

Sukhdeo Kumar @ Sukhlal Kumar **... Petitioner**  
**-Versus-**  
Heavy Engineering Corporation Limited & Others **... Respondents**

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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**  
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For the Petitioner : Mr. Deepak Kumar, Advocate  
For the Respondents :  
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03/11.09.2020. Heard Mr. Deepak Kumar, learned counsel for the petitioner.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Four weeks' further time is allowed to the respondent-HEC to file counter affidavit.

Post this matter after four weeks.

**(Sanjay Kumar Dwivedi, J.)**

*Ajay/*